

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

ORDER No. 33

Dated Guwahati, the 26th July, 2010

In supersession of the Order No. 29 (dated 14.07.2009), Hon'ble the Chief Justice has been pleased to reconstitute the **VIGILANCE TEAM** in the Gauhati High Court to receive Complaints and to investigate allegations of corruption against employees of the High Court Establishment as follows: -

1.	The Registrar General	Chairman
2.	Shri V.K. Chandak, Deputy Registrar (Judl - I)	Member
3.	Smt. Bharati Deka, Deputy Registrar (Corres.)	Member
4.	Shri G. Hazarika, P.S. to Hon'ble the Chief Justice	Member
5.	Shri S.K. Dasgupta, Chief Security Officer	Member

By Order,

Sd/- P.K. Saikia,

REGISTRAR GENERAL

Memo No. HC III - 30/2002/ 2432 - 2449 IG Dated 26th July, 2009